

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR.

CRIMINAL APPLICATION [ABA] NO. /2020.

LD.VC.ABA.NO. 01/2020

Ravindra Manikrao Gawande.

-VERSUS-

State of Maharashtra.

Office notes, Office Memoranda of
Coram, appearances, Court's orders
or directions and Registrar's orders.

Court's or Judge's Orders

Shri A. Chaware, Advocate for Applicant.

CORAM : VINAY JOSHI, J.

DATE : APRIL 20, 2020.

Heard.

2. The learned counsel appearing for the applicant seeks permission to withdraw the present applicant with liberty to file afresh.

3. Permission granted. Criminal Application is disposed of as withdrawn, with liberty as sought for.

JUDGE

Rgd.